

ITEM NO.44

COURT NO.5

SECTION II-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 529/2016

(Arising out of impugned final judgment and order dated 03-08-2015 in CRLM No. 4082/2013 passed by the High Court Of Judicature At Patna)

SANT SHARAN GOSWAMI

Petitioner(s)

VERSUS

THE STATE OF BIHAR & ORS.

Respondent(s)

(IA 1113/2016 - exemption from filing O.T.)

Date : 02-01-2019 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE NAVIN SINHA

For Petitioner(s) Mr. Shantanu Sagar, AOR

For Respondent(s) Mr. Abhinav Mukerji, AOR

Mr. Atul Sharma, AOR

Mr. M. M. Kashyap, AOR

UPON hearing the counsel the Court made the following
O R D E R

Perused the letter circulated by learned counsel for the petitioner seeking adjournment.

List after one week.

(JAYANT KUMAR ARORA)
COURT MASTER

(JAGDISH CHANDER)
BRANCH OFFICER